

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1906
TO BE ANSWERED ON 29.12.2017

AADHAAR CARDS TO ORPHAN CHILDREN

1906. SHRI BHEEMRAO B. PATIL:

Will the Minister of Women & Child Development be pleased to state:

- (a) whether the Government is contemplating on providing Aadhaar Cards to orphan children to enable them to get free education and health services;
- (b) if so, the details thereof along with the progress made in this regard; and
- (c) the details of services being provided to orphan children through Aadhaar Cards?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) to (c): Unique Identification Authority of India has been mandated by the Government of India to issue Aadhar card to the Indian Citizens including children. The Ministry of Women and Child Development is managing Child protection services under the umbrella scheme of ICDS, to provide safety net to 'Children in need of care and Protection' and 'Children in conflict with law' as defined in the JJ Act of 2015. Although the scheme provides for minimum standard of facilities for children as envisaged under the JJ Rules, no cash payment is envisaged to be made to children. The Ministry has asked all the Stakeholders to ensure Aadhar registration of the children in all the Child Care Institutions. Necessary action is been taken by the State Govt as reported by them at various platforms.
